

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.22236 of 2021

Sanjib Kumar Khandayatray *Petitioner*

In person

-versus-

Union of India and others *Opposite Parties*

Mr. P. K. Parhi, DSGI assisted by Mr. D.R. Bhokta, CGC

CORAM:
THE CHIEF JUSTICE
JUSTICE M. S. RAMAN

Order No.

ORDER
06.12.2022

10. 1. The counter affidavit of Opposite Parties stated to have been filed today be placed on record.
2. Learned Central Government Counsel is directed to send the counter affidavit to the Petitioner by email today itself. Rejoinder thereto, if any, be filed before the next date.
3. List on 31st January, 2023.

(Dr. S. Muralidhar)
Chief Justice

(M. S. Raman)
Judge